

**GOVERNMENT OF INDIA
STATISTICS AND PROGRAMME IMPLEMENTATION
LOK SABHA**

UNSTARRED QUESTION NO:1084

ANSWERED ON:16.08.2012

DELAY IN PROJECTS

Patel Shri Bal Kumar;Reddy Shri Modugula Venugopala

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether a number of infrastructure projects in several sectors are running behind schedule leading to cost and time overruns;
- (b) if so, the reasons therefor;
- (c) the projected total cost involved in these infrastructure projects;
- (d) whether to keep a watch on the infrastructure in five core sectors, the Government has decided to set up a mechanism to monitor the progress of the projects on quarterly basis;
- (e) if so, the details thereof;
- (f) whether the Government has chalked out a target for each Ministry handling infrastructure projects; and
- (g) if so, the details thereof and the extent to which this step of the Government is likely to help timely execution of infrastructure projects of the country?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE), IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF THE STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) to (c): As on 31st May 2012, there are 564 ongoing central sector projects, costing Rs. 150 Crores and above on the monitor of this Ministry. As reported by project authorities, 251 projects are delayed and running behind schedule due to various reasons such as law and order problems, delay in land acquisition, rehabilitation and resettlement problems, geological surprises, fund constrains, delay in forest and environment clearances, delay in utility shifting, Right of Way/Right of Use issues, delay in local clearances, delay in supply of material, contractual issues, etc. The total anticipated cost of these 564 projects is Rs. 8,75,158 Crores against the original cost of Rs. 7,32,116 Crores.

(d) to (e): In respect of key Infrastructure projects executed by M/o Railways, Road Transport and Highways, Shipping, Civil Aviation, and Power, the following procedure for fixation of targets and review of performance has been laid down:-

(i) The Planning Commission in consultation with the Ministry concerned, will prepare annual /quarterly targets for the financial year especially in respect of more critical areas of performance.

(ii) Performance against the above targets will be reviewed internally by the Planning Commission at the end of the first quarter; and

(iii) Performance at the end of the Second and Third Quarter will be reviewed by the Prime Minister.

(f) & (g): The target date for completion of each infrastructure project (costing Rs. 150 Crores and above) are being fixed by project approving Authority. These projects are monitored closely with respect to fixed target dates of completion. Monitoring the progress against target dates of completion helps timely execution of Infrastructure projects. Over the years the projects having time overrun has decreased from 62% in 1991 to 44 % in May, 2012.